

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

DA No.2545/1994

8

New Delhi, this 26th day of October, 1995

Hon'ble Shri B.K. Singh, Member(A)

Mrs. Vinod Salhotra
w/o Shri V.K. Salhotra
G-27/2, Rajouri Garden
New Delhi-110 055

.. Applicant

By Shri V.V. Bagga, Advocate

Vs.

1. Chief Secretary
NCT of Delhi
Alipore Road, Delhi

2. Director of Education
NCT of Delhi
Lucknow Road (Timarpur)
Delhi

.. Respondents

By Shri Rajendra Pandita, Advocate
(not present)

O R D E R (oral)

The learned counsel for the applicant, on
the instructions from his client, says he wants to
withdraw this DA 2545/94. The application accordingly
is dismissed as withdrawn. No order as to costs.

(B.K. Singh)
Member(A)
26.10.95

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